

ITEM NO.34

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Civil Appeal No(s). 2284-2285/2017

INDIAN OIL CORPORATION LTD. & ORS.

Appellant(s)

VERSUS

M/S INDO TRADERS CORPORATION . & ANR.

Respondent(s)

Date : 14-02-2023 These appeals were called on for hearing today.

For Appellant(s)

Mrs. Priya Puri, AOR
Mr Ranjay Dubey, Adv.
Mr Rishabh Sharma, Adv.
Ms Tanvi Nigam, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on respondent no.1 but none has entered appearance.

Service of notice for alternative arrangement(counsel designated as Senior Advocate) is complete on respondent no.2 but none has entered appearance.

Matter be processed in terms of Registrar Court's order dt.17.5.2018.

ATUL M. KURHEKAR
Registrar